

**GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS**

RAJYA SABHA

QUESTION NO 21.12.2009

ANSWERED ON

FUND FOR CONSTRUCTION OF ASHRAM BHAVAN

3530

Shri Raghunandan Sharma

Will the Minister of MINISTRY OF TRIBAL AFFAIRS be pleased to state :-

(a) whether it is a fact that an amount of Rupees 127.51 lakhs and 400 lakhs is due to be released in regard to the construction of Ashram Bhavan for 2002-03 and 2008-09 respectively; and

(b) if so, by when the sanction would be granted and the proposed desired and pending funds would be released?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS

(DR. TUSHAR A. CHAUDHARY)

(a) & (b): No specific State has been mentioned for which information has been asked. The grants-in-aid released during the year 2002-03 and 2008-09 to various State Governments under the scheme of "Establishment of Ashram School in Tribal Sub Plan Areas" is at Annexure.

Annexure.

Annexure refer to reply part (a) of R.S.Un.St.Q.No. 3530 for 21.12.2009

Grants-in-aid released to various States/UTs during the year 2002-03 and 2008-09 under the scheme of "Establishment of Ashram Schools in Tribal Sub Plan Areas.

(Amt. in Lakh)

S.No. Name of State/UT 2002-03 2008-09

Amt. released Amt. released

1	Andhra Pradesh	0.00	0.00
2	Arunachal Pradesh	0.00	0.00
3	Assam	0.00	0.00
4	Bihar	0.00	0.00
5	Chhattisgarh	0.00	886.80
6	Goa	0.00	0.00
7	Gujarat	0.00	0.00
8	Himachal Pradesh	0.00	0.00
9	Jammu & Kashmir	0.00	0.00
10	Jharkhand	0.00	0.00
11	Karnataka	130.00	153.13
12	Kerala	0.00	0.00
13	Madhya Pradesh	820.00	0.00
14	Maharastra	0.00	940.07
15	Manipur	0.00	0.00
16	Meghalaya	0.00	0.00
17	Mizoram	0.00	0.00
18	Nagaland	0.00	0.00
19	Orissa	0.00	1020.00
20	Rajasthan	0.00	0.00
21	Sikkim	0.00	0.00
22	Tamil Nadu	0.00	0.00
23	Tripura	0.00	0.00
24	Uttar Pradesh	0.00	0.00
25	Uttrakhand	0.00	0.00
26	West Bengal	0.00	0.00

27 A.& N. Islands	0.00	0.00
28 Daman & Diu	0.00	0.00
Total	950.00	3000.00